

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2003/ 883 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Indira Barman,
District & Sessions Judge,
Bongaigaon.

Dated Guwahati, the 5th February, 2018.

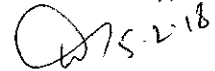
Sub:- **Casual leave along with headquarter leave permission.**

Refs:- Your letter No. DJB.I-11/2017/386, dated 01.02.2018

Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 07.02.2018 along with head quarter leave permission from the afternoon of 06.02.2018 till the morning of 08.02.2018 has been granted/ ~~rejected~~.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

